

(c) whether any State Government has any proposal to start their own TV Channels; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): (a) No, Sir.

(b) Does not arise.

(c) and (d) Recently the State Government of West Bengal had made a proposal to start their own TV Channel which could not be agreed to as it did not fall within the extant policy.

#### **Strengthening the Prasar Bharati Board**

57. SHRI J. CHITHARANJAN:

SHRI GURUDAS DAS GUPTA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are of the view that Prasar Bharati experiment has failed and the Act has to be scrapped;

(b) if so, the details thereof; and

(c) if not, what steps are being taken to strengthen the Prasar Bharati Board?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): (a) to (c) In order to improve of functioning of Prasar Bharati in terms of quality of its services, credibility and professionalism, a Committee has been constituted to study the working of Prasar Bharati, and make appropriate recommendations in regard to its organisational structure, legal framework, system and other relevant areas.

#### **Reservation for other Castes**

†58. SHRI RAMA SHANKER KAUSHIK: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government have also decided to provide reservation for other castes in the country;

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† Original notice of the Question, was received in Hindi.